

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 357
ANSWERED ON 19/07/2022

UNEMPLOYMENT ALLOWANCE UNDER MGNREGS

357. SHRI COSME FRANCISCO CAITANO SARDINHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of households that have been offered guaranteed employment during the last two financial years (2020-21) and (2021-2022) under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) whether the beneficiary is eligible for unemployment allowances under MGNREGS in case of non-offering of work; and
- (c) if so, the details of the total number of such beneficiaries and total unemployment allowances given during the said period, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The details of households who have been offered employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in last two financial years 2020-21 and 2021-22 is given below:

Financial Year	2020-21	2021-22
Households who have been offered employment (figure in crore)	8.54	8.02

(b) As per Section 7(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), "If an applicant for employment under the Scheme is not provided such employment within fifteen days of receipt of his application seeking employment or from the date on which the employment has been sought in the case of an advance application, whichever is later, he shall be entitled to a daily unemployment allowance in accordance with this section."

(c) State/UT-wise details of unemployment allowance under Mahatma Gandhi NREGS in the financial year 2020-21 are given at **Annexure-I**.

State/UT-wise details of unemployment allowance under Mahatma Gandhi NREGS in the financial year 2021-22 are given at **Annexure-II**.

Annexure-I referred in reply to part (c) of Lok Sabha Unstarred Question No. 357 dated 19.07.2022

State/UT-wise details of unemployment allowance under Mahatma Gandhi NREGS in the financial year 2020-21

S.No	State/UT	Amount (In Rs)	
		Amount to be paid (In Rs)	Amount Paid (In Rs)
1	2	3	4
1	ANDHRA PRADESH	0	0
2	ARUNACHAL PRADESH	0	0
3	ASSAM	9386	0
4	BIHAR	338631	0
5	CHHATTISGARH	91629	0
6	GOA	0	0
7	GUJARAT	38091.75	0
8	HARYANA	0	0
9	HIMACHAL PRADESH	0	0
10	JAMMU AND KASHMIR	32795.25	0
11	JHARKHAND	77170.5	0
12	KARNATAKA	591009	0
13	KERALA	800.25	0
14	LADAKH	0	0
15	MADHYA PRADESH	5008.5	0
16	MAHARASHTRA	106858.75	0
17	MANIPUR	0	0
18	MEGHALAYA	0	0
19	MIZORAM	0	0
20	NAGALAND	0	0
21	ODISHA	97803.6	0
22	PUNJAB	4554	0
23	RAJASTHAN	496739	0
24	SIKKIM	1316.25	0
25	TAMIL NADU	1152	0
26	TELANGANA	0	0
27	TRIPURA	410	0
28	UTTAR PRADESH	139221.75	0
29	UTTARAKHAND	0	0
30	WEST BENGAL	852719.5	0
31	ANDAMAN AND NICOBAR ISLANDS	0	0
32	D&N HAVELI AND DAMAN & DIU	0	0
33	LAKSHADWEEP	0	0
34	PUDUCHERRY	0	0
	Total	28,85,296.1	0

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 357 dated 19.07.2022

State/UT-wise details of unemployment allowance under Mahatma Gandhi NREGS in the financial year 2021-22			
S.No	State/UT	Amount (In Rs.)	
		Amount to be paid (In Rs.)	Amount Paid (In Rs.)
1	2	3	4
1	ANDHRA PRADESH	0	0
2	ARUNACHAL PRADESH	0	0
3	ASSAM	135184	0
4	BIHAR	124888.5	0
5	CHHATTISGARH	0	0
6	GOA	0	0
7	GUJARAT	1063991.25	0
8	HARYANA	9607.5	0
9	HIMACHAL PRADESH	0	0
10	JAMMU AND KASHMIR	0	0
11	JHARKHAND	27731.25	0
12	KARNATAKA	9373315.83	0
13	KERALA	262788.75	1310
14	LADAKH	0	0
15	MADHYA PRADESH	40530	0
16	MAHARASHTRA	729554	1116
17	MANIPUR	0	0
18	MEGHALAYA	88140	0
19	MIZORAM	0	0
20	NAGALAND	0	0
21	ODISHA	0	0
22	PUNJAB	0	0
23	RAJASTHAN	1798378.25	0
24	SIKKIM	0	0
25	TAMIL NADU	33306	0
26	TELANGANA	0	0
27	TRIPURA	16218	0
28	UTTAR PRADESH	136884	0
29	UTTARAKHAND	0	0
30	WEST BENGAL	66083.25	0
31	ANDAMAN AND NICOBAR ISLANDS	0	0
32	D&N HAVELI AND DAMAN & DIU	0	0
33	LAKSHADWEEP	0	0
34	PUDUCHERRY	0	0
	Total	1,39,06,600.58	2,426
